

ITEM NO.14 Court 5 (Video Conferencing) SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 160/2020

AMISH DEVGAN

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and

IA No.57210/2020-EXEMPTION FROM FILING AFFIDAVIT
IA No. 57204/2020 - EX-PARTE STAY
IA No. 77014/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 59477/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 82801/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 57210/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 62829/2020 - EXEMPTION FROM FILING O.T.
IA No. 59476/2020 - EXEMPTION FROM FILING O.T.
IA No. 82798/2020 - INTERVENTION APPLICATION
IA No. 82456/2020 - INTERVENTION APPLICATION
IA No. 59475/2020 - INTERVENTION/IMPLEADMENT
IA No. 62825/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 08-09-2020 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioner(s)

Mr. Sidharth Luthra, Sr. Adv.
Mr. Vivek Jain, AOR
Mr. Mrinal Bharti, Adv.
Ms. Suchitra Kumbhat, Adv.
Ms. Shubhangni Jain, Adv.
Mr. Pankaj Singhal, Adv

For Respondent(s)

Mr. Tushar Mehta, S.G.
Mr. N. Venkatraman, ASG
Mr. B.K. Satija, Adv
Mr. Kanu Agrawal, Adv
Mr. B.V. Balram Das, Adv.

Mr. Rizwan Merchant, Adv.
Mr. S. Hariharan, Adv.
Ms. Jaikriti S. Jadeja, AOR

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Ms. Shivranjani Ralawata, Adv.

Mr. Puneet Jain, Adv.
Ms. Christi Jain, AOR

Mr. Umang Shankar, AOR

Mrs. Priya Puri, AOR

Mr. Ejaaz N. Shaikh, Adv.
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Mr. Shakil Ahmed Syed, AOR
Mr. Mohd. Parvez Dabas, Adv
Mr. Uzmi Jameel Husain, Adv
Mr. Daanish Ahmed Syed, Adv

UPON hearing the counsel the Court made the following
O R D E R

List the matter in the week commencing from
21st September, 2020.

Interim order dated 26.06.2020 to continue
till the next date of hearing.

(NEETU KHAJURIA)
COURT MASTER

(VIDYA NEGI)
COURT MASTER